

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 3159
ANSWERED ON 28.03.2023

ACHIEVEMENT OF TARGETS UNDER PM-KUSUM

3159. SHRI RAJENDRA GEHLOT

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the target of adding 25750 MW of solar power and other renewable energy capacity by the year 2022 under Pradhan Mantri Kisan Urja Suraksha Evam Utthan Mahaabhiyan (PM-KUSUM) scheme has been achieved, if so, the details thereof and if not, the reason therefor
- (b) the details of the beneficiaries in the entire country especially Rajasthan under the PM-KUSUM Yojana; and
- (c) whether any monitoring mechanism has been set up to monitor the implementation of the said scheme, if so, the details of the said mechanism?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) PM-KUSUM Scheme consists of following three components:

- Component-A: installation of aggregated 10,000 MW capacity of small solar power plants, each of capacity up to 2 MW on the barren/fallow/pasture/marshy/ cultivable land of farmers.
- Component-B: installation of 20 lakh standalone solar water pumps; and
- Component-C: solarization of 15 lakh existing grid-connected agriculture pumps including through feeder level solarisation.

The Scheme was expanded in November, 2020 with an increased target of 30,800 MW of solar power capacity.

As on 28.02.2023, a total of 89.45 MW capacity has been installed under Component-A and around 2.09 lakh pumps have been reported installed/ solarized under Component-B and Component-C combined. This is equivalent to about 1,140 MW of installed solar capacity. State/UT-wise details of the farmers benefitted under the Scheme, including the State of Rajasthan, are given in **Annexure**.

The pace of implementation of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) was significantly affected due to the COVID-19 pandemic and State Implementing Agencies sought extension in the time-line for execution of projects under the Scheme. Ministry of New & Renewable Energy (MNRE) has also conducted third party evaluation of the Scheme and based on the recommendations, the Scheme has been extended till 31.3.2026.

(c) MNRE is monitoring implementation of the Scheme through regular meetings with States on weekly/fortnightly basis. The State Implementation Agencies are also required to submit progress reports on monthly basis. These mechanisms help in effective monitoring of the Scheme.

Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 3159 for 28.03.2023

State/UT-wise details of beneficiaries under PM-KUSUM Scheme (as on 28.02.2023)

S. No.	State	Farmers Benefitted (Nos.)
1	Arunachal Pradesh	126
2	Gujarat	2132
3	Haryana	44325
4	Himachal Pradesh	534
5	Jammu & Kashmir	499
6	Jharkhand	12107
7	Karnataka	314
8	Kerala	51
9	Madhya Pradesh	6790
10	Maharashtra	47978
11	Manipur	28
12	Meghalaya	35
13	Odisha	1223
14	Punjab	12459
15	Rajasthan	57692
16	Tamil Nadu	2751
17	Tripura	1654
18	Uttar Pradesh	17614
19	Uttarakhand	316
20	West Bengal	20
	Total	208648